

ITEM NO.56

REGISTRAR COURT. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 249/2025

NEETU OAD

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

IA No. 40449/2025 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 26959/2025 - EX-PARTE STAY

Date : 22-07-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Mohit Gupta, Adv.
Mr. Amit Chaubey, Adv.
Mr. Amit, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

As sought, ld. counsel for the petitioner is granted one weeks' time as last opportunity to file particulars of the counsel before the Trial Court for service on the sole respondent, as was submitted on the last date of hearing.

Four weeks time as last opportunity is granted to file affidavit of dasti service.

List again on 29.08.2025.

SUJATA SINGH
Registrar

HJ